

- II. A copy each (in English and Hindi) of the following papers:
Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5577/02]
- III. Memorandum of Understanding between the Government of India (Ministry of Steel) and National Mineral Development Corporation Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5448/02]
- IV. Memorandum of Understanding between the Government of India (Ministry of Steel) and Manganese Ore (India) Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5449/02]

**Report (1997-98) of the National Commission for Women, New Delhi
and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN) : Sir, I lay on the Table :-

- I. A copy each (in English and Hindi) of the following papers, under section 14 of the National Commission for Woman Act, 1990:-
 - (a) Annual Report of the National Commission for Women, New Delhi, for the year 1997-98.
 - (b) Action Taken Report on the recommendations contained in the Annual Report for 1997-98 of National Commission for women.
 - (c) Review by Government on the working of the above Commission.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) (a) and (b) above. [Placed in Library. See No. L.T. 5758/02]